

REPORT

In compliance with Notification No. 10/HCS dated 03.05.2018, a report for the period of six month (*i.e., 03.11.2018 - 02.05.2019*) is prepared as under:-

- [1] CCTV cameras installed in the Court Rooms of the Subordinate Courts of Sikkim is being remotely viewed from the chamber of the Registrar General, High Court of Sikkim at Gangtok. The recordings of CCTV cameras are accordingly monitored on daily basis.
- [2] The following has been progressively achieved in the above six month:-
- (a) Maintenance of decorum in the Court Room by the Counsel and litigants.
 - (b) Decrease in the length of argument in the Court Rooms, resulting in the saving of Court's time.

Sd/-
(K .W Bhutia)
Central Project Coordinator/
Member, Dedicated Cell

Sd/-
(Rudra P. Rimal)
Senior System Officer/
Member, Dedicate Cell